

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI

WEST ZONAL BENCH

Custom EH Application No. 85058 of 2023

in

Customs Appeal No. 85096 of 2023

(Arising out of Order-in-Original No. 62/2022-23 dated 10.01.2023
passed by the Pr. Commissioner of Customs, (Gen), Mumbai)

M/s. JZN Logistics

.....Appellant

47/A, Shakti House,

Little Malabar Hill,

Sindhi Society, Chembur, Mumbai

Vs.

Commissioner of Customs, Mumbai Central

.....Respondent

New Custom House, Ballard Estate

Mumbai

APPEARANCE:

Shri N.D. George, Advocate for the appellant

Shri D.S. Maan (AR) for the respondent

CORAM: Hon'ble Mr C J Mathew, Member (Technical)
Hon'ble Mr Ajay Sharma, Member (Judicial)

FINAL ORDER No: A/87069/2023

DATE OF HEARING: 26-10-2023

DATE OF DECISION : 26-10-2023

Per: Coram

Learned Counsel for applicant submits that they are
withdrawing the appeal and consequently the application.

2. Accordingly the appeal is dismissed as withdrawn and the application is dismissed as infructuous.

(Dictated and pronounced in open Court)

(Ajay Sharma)
Member (Judicial)

(C J Mathew)
Member (Technical)

//SR